

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

117

Appeal No.17/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DHARMENDAR KUMAR

ROLLING COMPANY

NEW BANGALORE

Director

D.K.R.

09/08/2018

ORDER

Ld. Pr. CS for the appellant filed supplementary affidavit. In the meanwhile he asked permission to amend the cause title in place of "director" as "shareholder" for which an interim application is to be filed for amendment of cause title.

For further consideration list it on 12/09/2018.

Sd

(Jinan K.R.)
Member (J)